

Applied Economic Research has revealed that about 50-55 per cent of disease care are treated by private practitioners.

(c) Under Delhi Nursing Homes Registration Act, 1953 and Rules framed thereunder, nursing homes are required to maintain certain laid down standards in respects of space facilities, drugs and medicines and para-medical staff etc. Delhi Administration propose to amend the Delhi Nursing Homes Rules, 1966 to, *inter alia*, provide for display of list of charges levied by the private Nursing Homes for various services offered by them.

Blood Banks in the country

1807. SHRI M. M. HASHIM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what steps are being taken to improve and standardise the working of blood banks all over the country;

(b) whether any financial assistance would be offered to various States in this regard; and

(c) whether in view of the alarming reports of infected blood being distributed, what emergency measures Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) Government of India is implementing a Scheme for prevention of infection and strengthening of blood banks in the country. All the Government managed blood banks are being modernised in a phased manner.

(b) Funds have already been released to various State/UT Governments for modernising 138 blood banks and also for HIV testing facilities.

(c) for ensuring blood safety, 128 zonal blood testing centres have been established in State capitals and major cities with linkages to blood banks. 52 more zonal blood testing centres are being established. Rapid Testing Facilities for smaller blood banks at District level will be provided. Training of all Medical and Para Medical personal working in Blood Banks is also being taken up.

Hospital Consultancy Services Corporation

1808. SHRI M. M. HASHIM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the role and functions of the Hospital Consultancy Services Corporation; and

(b) whether there is any proposal to scrap the same?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) The role of Hospital Consultancy Services Corporation is to provide consultancy for Hospital and Health Care Projects within the country and in other developing countries. Its main functions are:—

1. To carry feasibility studies and prepare project report;
2. To prepare architectural designs and undertake construction of and supply equipment to the hospitals in turn-key basis;
3. To provide medical as well as para medical manpower and training facilities;
4. To advise on organisational set up and management system and to assess man power requirements of the institutions over a period of time;
5. To foster and maintain close liaison and cooperation with various National, International

and Foreign aid giving agencies with a view to identifying the availability of resources to implement specific programmes;

6. To undertake administration of the Hospitals for a period of time on contractual basis;
7. To provide consultancy service in building up low cost primary health services, family planning services in developing countries;
8. To buy, lease or otherwise acquire or procure technical know-how to sell, lease out or other wise provide technical know-how and to others, whether in India or outside India.

(b) No, Sir.

Assistance from W.H.O.

1809. SHRI MENTAY PADMANABAIAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any assistance had been obtained or sought from W.H.O. to fight malaria in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA):

(a) and (b) Assistance from W.H.O. is obtained for research, training, conducting group educational activities and for procurement of essential supplies required for control of Malaria. During 1991, assistance equivalent to US \$ 464,400 has been received from the W.H.O.

Ultimatum for strike by Doctors

1810. SHRI RAMDAS AGARWAL: SHRI RAJNI RANJAN SAHU:

DR. SANJAYA SINH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the news-item

which published in the Hindustan Times dated 1st May, 1992 under the caption "Service Doctors give ultimatum" to the Government for going on an indefinite nation-wide strike in July, 1992 if their demands on the Tikku Committee's Report are not met;

(b) if so, what are the details of the latest demands put forward by the JACSDO (the Joint Action Council of Service Doctors Organisation) and whether any action had so far been taken by Government on the assurance given to JACDO during the earlier 17 days country-wide strike over the implementation of Tikku Committee Report; and

(c) if not, whether Government propose to look into their demands with open mind now with a view to settle the issue before the proposed strike takes place and save the common people in the country from harassment on this account?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA):
(a) Yes, Sir.

(b) and (c) The JACSDO has been demanding implementation of the recommendations of Tikku Committee Report in toto. Government had already announced the decision on Tikku Committee report by an office memorandum dated 14-11-1991. A Committee of Officers under the Chairmanship of Additional Secretary (Health) was appointed to look into the grievances of all sections of service doctors. The Committee had a series of meetings with the representatives of the Joint Action Council of Service Doctors Organisations, the Specialists Associations and Dr. V. P. Malik and others (Petitioners in Writ Petition No. 683/90 in Supreme Court). The Committee has submitted its report on 16th March, 1992.